

men I think, some decision can only be arrived at in these meetings.

MR. SPEAKER: Dr. Rajhans.

PROF. N.G. RANGA: No supplementaries in addition to the main question of the hon. Member? Can we have an assurance....

MR. SPEAKER: No deviation, Sir.

PROF. N.G. RANGA: Can we have an assurance that these contractors will be paid at least the minimum wages?

MR. SPEAKER: You are taking advantage, Sir.

Railways Link between Santhal Parganas and Hazaribagh

*276. DR. G.S. RAJHANS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to connect Santhal Parganas and Hazaribagh districts with railways in the Eighth Five Year Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There is no such proposal at present.

(b) Does not arise.

DR. G.S. RAJHANS: There is hardly anything to ask in addition to what has been told by the hon. Minister. But may I ask him to be a little literal and give a second thought to it?

SHRI MADHAVRAO SCINDIA: Mandar Hill-Dumka-Baidyanath Dham new broad-gauge railway line comes in this area. We have decided to update the survey and then it will be considered as to whether it should be referred to the Planning Commission or not.

Foreign Assistance to Nationalised Banks

*277. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) whether any of the nationalised banks are in receipt of financial assistance from overseas organisations; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). A statement given below.

STATEMENT

Under Loan Agreement signed by Government of India with the International Bank for Reconstruction and Development (IBRD) for Industrial Export (Engineering Products) Project and Export Development Project in January 1986 and May, 1989 respectively, Government India is able to obtain financial assistance to pass on to certain nationalised banks and to State Bank of India for providing credits to enterprises in India for promotion and upgradation of technology to increase competitiveness and exports of manufactured products.

These loans are to be repaid by Government of India to IBRD over a period of 20 years inclusive of a grace period of 5 years. The rate of interest is variable every six months depending on the cost of borrowings of the IBRD.

SHRI N. DENNIS: May I know the number of enterprises to which this assistance is extended, the names of the enterprises and the basis on which the selection is made? May I know the nationalised banks to which this assistance is passed on? We have negotiated two projects. The first project is the Industrial Export (Engineering Products) Project which was negotiated on the 21st January 1986 and the loan amount is 70 million US dollars. The benefits will go,